NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/T CP/CSP/CSA/TCSP/T C	SA/NO. LOS	/(MAH)/20 <u>\</u> _		
CORAM:	Present:	SHRI B.S.V. PRAKASH MEM	KUMAR IBER (J)	lai e 🤏
		SHRI V. NALLASENA MEM	APATHY IBER (T)	
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017 NAME OF THE PARTIES: M/s. Thom Son Reviews International History				ce Rt.LA
SECTION OF THE COMPAN Companies Act 1956/2013/I			OF THE	

<u>Order</u> <u>CP 108/66/NCLT/MB//MAH/2017</u>

Company Petition is Admitted. List this matter for hearing on 27.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Kumar Elle.

S. No.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)